

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

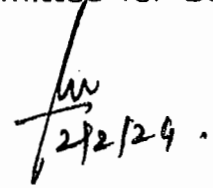
ORDER

No.: 137 of 2024/RG

Dated: 2.02.2024

In continuation to High Court Order No. 92 of 2024/GS dated 26.01.2024, Registrar Rules, High Court of J&K and Ladakh is nominated as Presenting Officer to the Hon'ble Committee for Service Conditions of the District Judiciary.

By Order


(Shahzad Azeem)
Registrar General
Dated: 2.02.2024

No.: 2415-32/RG

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Judge, High Court of J&K and Ladakh;
3. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Judge, High Court of J&K and Ladakh;
.....for kind information of their Lordships.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
5. Secretary, Law and Justice, UT of Ladakh;
6. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
7. Director, J&K Judicial Academy, Jammu;
8. Registrar Rules, High Court of J&K and Ladakh, Jammu;
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
10. Registrar Administration/Management/Recruitment, High Court of J&K and Ladakh;
11. Director Finance, High Court of J&K and Ladakh, Jammu;
12. Shri Pawan Dev Kotwal, District and Sessions Judge (Retired);
13. Deputy Registrar, Legal Section, High Court of J&K and Ladakh, Jammu;
.....for information.
- ✓ 14. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of High Court.
15. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
16. Order book.


Registrar General